

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.12.2021 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2068 of 2021 in Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav
2.	Comp. App. (AT) (Ins) No. 462 of 2021	Piyush Gangji Chheda (Suspended Director and Promoter of Prince SWR System Pvt. Ltd.) Vs. Midas Impex Pvt. Ltd.	Vinay Shukla	Rohit Pandey

For Directions

3.	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infraworld Pvt. Ltd.	Gautam Singh	Pratik Tripathi
4.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta-IRP
5.	Comp. App. (AT) (Ins) No. 629 of 2020	IST Green Power Pvt. Ltd. Through its Director and Authorised Signatory Suresh Chand Jain Vs. Debashish Nanda Resolution Professional of Venta Realtech Pvt. Ltd.	Atanu Mukharjee	Shashwat Anand-R1
6.	Comp. App. (AT) (Ins) No. 668 of 2020	With Global Credit Capital Ltd. Vs. Debashish Nanda Through IRP Corporate Debtor (The Interim Resolution Professional/ Resolution Professional)	Vikas Jain	Shashwat Anand Debashis Nanda-IRP

For Admission (Fresh Case)

7.	Comp. App. (AT) No. 131 of 2021	Bonita Rakesh Dhawan Vs. Rakesh Kumar Dhawan & Ors.	Ashima Mandla	
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8.	Comp. App. (AT) No. 142 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Food Services Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma
9.	Comp. App. (AT) No. 143 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors.	Sandeep Bajaj	
10.	Comp. App. (AT) No. 144 of 2021	Sanjeev Kapoor & Ors. Vs. Mecamidi S.A. (Under Liquidation) Through its Liquidator Maitre Antoine BARTI-MAGRIA & Anr.	Ankur Goel	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1244 of 2019 & I.A. No. 1772, 1800, 2031 of 2021	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh
12.	Comp. App. (AT) (Ins) No. 1249 of 2019 & 85 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
13.	Comp. App. (AT) (Ins) No. 586 of 2021	Rahul Khilnaani & Anr. Vs. Atul Kumar Jain	Anubhav Gupta	Ashish Makhija
14.	Comp. App. (AT) (Ins) No. 839 of 2021 & I.A. No. 2248 of 2021	Delhi NCR Consulting Pvt. Ltd. Vs. Anup Kumar (Resolution Professional)	Raghav Sabharwal	Shankari Mishra-RP
15.	Comp. App. (AT) No. 33 of 2020	Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt. Ltd. & Ors.	Kartik Rai	Iswar Mohapatra Nirmalya Dasgupta-R1-5 Siddharth Tandon Saurabh Kalia-R6-7
16.	Comp. App. (AT) No. 95 of 2021	Pankaj Kumar Mishra Vs. The Registrar of Companies, Mumbai	Saurabh Agrawal	

For Hearing

17.	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2 Rakesh Tiwari-R3 Rahul Kumar-R4
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18.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara -R1 Rajat Lohia-R2
19.	Comp. App. (AT) (Ins) No. 159 of 2021	Nimitaya Infotech Pvt. Ltd. And Ors. Vs. COX & Kings Ltd. Through its Resolution Professional Ashutosh Agarwala	R.K.Gupta	Nirman Sharma-RP Bency Ramakrishnan Pulkitesh Dutt Tiwari-R1
20.	Comp. App. (AT) (Ins) No. 288 of 2021	New Okhla Industrial Development Authority Vs. Nilesh Sharma, Resolution Professional & Anr.	Sourav Roy	Abhijeet Sinha Palash Singhai-R1 Prithu Garg Harimohana N.-R1
21.	Comp. App. (AT) No. 52 of 2020	Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd.	Ritesh R. Mahajan	Govindshankar Krishnan Bhuvan Thakkar
22.	Comp. App. (AT) No. 33 of 2021	Jatinder Singh & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana	CS Souarabh Gupta	Lata Sisodiya-R1 Zoheb Hossain Vipul Agarwal-R2 Gopal Singh Parth Semwal
23.	Competition App. (AT) No. 22 of 2020	Harshita Chawla Vs. Whatsapp Inc. and Facebook Inc.	Ramisha Jain	Shashank Mishra-R1 Rohan Arora-R2 Shama Nargis-R3 Chandini AnandR1,2

02:00 PM

For Hearing

24.	Comp. App. (AT) (Ins) No. 332 of 2020	Hindustan Petroleum Corporation Ltd. & Anr. Vs. S.S. Engineers & Anr.	T. Sundar Ramanathan	Debaleena Ganguly Tutul Das (Singh) Aman Singh
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Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar